

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

23.04.2012

OA No. 260/2012

Mr. G.S. Gill, Counsel for applicant.

After arguing the case at length, learned counsel for the applicant wishes to withdraw the OA with liberty to file a fresh OA.

The OA is dismissed as withdrawn with liberty reserved to the applicant to file a fresh OA.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*K. S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

*ahq*